

भूमिहीन खेतिहर मजदूरों के लिये मकान

4192. श्री वे० शि० पाटिल : क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूमिहीन खेतिहर मजदूरों के लिये गृह-निर्माण की कोई योजना है;

(ख) यदि हां, तो उस योजना का ध्यौरा क्या है;

(ग) वर्ष 1965-66 में भूमिहीन खेतिहर मजदूरों के लिये मकानों की योजना के अन्तर्गत राज्यवार कितने मकान बनाये गये हैं; और

(घ) वर्ष 1965-66 में केन्द्र ने इस योजना के लिये राज्यों को कितनी धनराशि दी ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री सेहर खन्व लाला) : (क) और (ख) जी हां । इस मंत्रालय की ग्रामीण आवास योजना में भूमिहीन खेतिहर मजदूरों को मकान के लिए स्थान देने की परिकल्पना है । इस कार्यक्रम का खर्चा पूरा करने के लिए केन्द्रीय सरकार राज्य सरकारों को अनुदान दे रही है । राज्य सरकारें इस योजना के अन्तर्गत उन्हें नियत की गयी राशि का 1/3 इस प्रयोजन के लिए उपयोग कर सकती हैं ।

(ग) और (घ). सूचना झकट्टी की जा रही है और सभा पटल पर रख दी जायेगी ।

India's Debt Obligations to Canada

4193. Shri Dharmalingam:
Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Canada has intimated to India to cancel Indian debt obligations;

(b) if so, the total amount to be paid; and

(c) the conditions imposed on the above cancellation?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). In respect of two loans totalling C.\$ 33.8 million (Rs. 14 88 crores) authorised by the Govt. of Canada in favour of the Govt. of India in 1958 for the purchase of wheat the Govt. of Canada have now announced that the outstanding balance amount together with the interest thereon totalling C.\$ 10 million (Rs. 4.4 crores) will be written off.

(c) No conditions are attached.

Smuggling of Foreign Currency

4194. Shri Kindar Lal:
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Excise Collectorate, Bombay made a very big haul in a foreign currency when they searched a person in the Fort area, Bombay on the 4th April, 1966 and seized £5000 currency; and

(b) if so, the action Government propose to take in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) On 4th April, 1966 one person was searched by the Central Excise Officers in the Fort area of Bombay and 714 British Postal Orders of £5 each and one demand draft worth £1426 were seized.

(b) The person was arrested and afterwards released on bail. The case is under investigation.

Stray Dogs

4195. Shri D. C. Sharma: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the scheme of giving rewards for catching stray dogs as announced by the New Delhi Municipal Committee has aroused the feelings of animal lovers in the country; and